NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 973/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Axis Bank Ltd.

V/s.

Teracom Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

TCP No. 973/I&BP/NCLT/MB/MAH/2017

None present.

To verify the record as to whether notice has been given to the Corporate Debtor in this matter or pending with the Hon'ble High Court of Bombay at Goa, post this matter for coming Friday i.e. on **15.09.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/.-

B.S.V. PRAKASH KUMAR

Member (Judicial)